

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**EP NO. 2 OF 2015 &  
IA NOs. 466, 482 & 483 OF 2015 & IA NOs. 78, 79, 119 OF 2016 &  
IA NO. 306 OF 2017 IN APPEAL NOs. 76 & 82 OF 2013**

**Dated: 2<sup>nd</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:-**

**Eastern India Powertech Ltd.**

**.... Petitioner(s)**

**Vs.**

**Assam Power Distribution Co. Ltd. & Ors.**

**..... Respondent(s)**

Counsel for the Petitioner(s)/Appellant(s):

Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Abhishek Roy  
Ms. Trishala Kulkarni  
Mr. Aditya Jalan  
Mr. Priyank Ladola  
Mr. Paresh Lal

Counsel for the Respondent(s)

:

Mr. M.G. Ramachandran  
Mr. Avijit Roy  
Mr. Shubham Arya  
Mr. Jayanta Choudhury, DGM, APDCL  
Mr. K.N. Talukdar for R-1 & 2  
  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Pragyan Sharma  
Ms. Anandini Kumari for R-4

**ORDER**

We have heard learned senior counsel for appellant for some time.

List the matter for further hearing on **03.08.2017 at 2.30 p.m.**

**(I. J. Kapoor)**  
**Technical Member**  
*mk/vg*

**(Justice Ranjana P. Desai)**  
**Chairperson**